

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Company Appeal (AT) No.250 of 2018

IN THE MATTER OF:

Yamini Bipinchandra Shah & Ors

...Appellants

Vs

Trimbak Estates Pvt Ltd & Ors

...Respondents

Present: Mr Varun Singh, Advocate for the appellants.

None for the Respondents.

ORDER

25.07.2019- There being no appearance on behalf of the Respondents, the appeal is adjourned for hearing. From Minutes of proceedings it emerges that on the last date of hearing the appellants were unrepresented while today the respondents are unrepresented. This is despite the fact that it is a part heard matter. We deprecate this practice and make it clear that on the next date of hearing parties not being represented we will dispose off the matter.

2. Post the appeal for further hearing on **20th August, 2019.**

(Justice Bansi Lal Bhat)

Member (Judicial)

(Mr. Balvinder Singh)

Member (Technical)

Bm/nn